

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 2829  
TO BE ANSWERED ON 03.08.2016**

**Indoor Sports Infrastructure**

**2829. SHRI BHAGWANTH KHUBA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government proposes to set up indoor sports facilities in various States of the country;**

**(b) if so, the details thereof including the number of indoor stadiums sanctioned and pending so far;**

**(c) whether the Government is providing financial assistance for setting up of indoor sports infrastructure in various States;**

**(d) if so, the details thereof; and**

**(e) the number of indoor sports complexes completed in the last two years, State-wise, location-wise?**

**ANSWER  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
(SHRI VIJAY GOEL)**

**(a) to (e) Sports is a State subject and, therefore, promotion of Sports is primarily the responsibility of the State Government. The Central Government complements/supplements the efforts of the State Governments. The Ministry of Youth Affairs & Sports was implementing the Urban Sports Infrastructure Scheme (USIS) which inter-alia provided for construction of Multipurpose Indoor Halls and the Rajiv Gandhi Khel Abhiyan (RGKA) which inter-alia provided for construction of Indoor**

**Sports hall. The Ministry of Youth Affairs & Sports is implementing a scheme, namely, “Khelo India – National Programme for Development of Sports” with effect from the year 2016-17. This scheme aims at conducting sports competitions, identification of sporting talent and development of sports infrastructure all over the country. This scheme, provides interalia for construction of multipurpose halls and stadia complex. Since the scheme has been launched from the current financial year 2016-17 only, no indoor stadium has been sanctioned so far.**

**Details of multipurpose indoor halls sanctioned under USIS during the last two years is attached as Annexure - I. Further, under the erstwhile RGKA, four indoor sports halls were sanctioned during the currency of the Scheme, in the year 2015-16. Details of the same are attached as Annexure – II.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 2829 FOR 03.08.2016 ASKED BY SHRI  
BHAGWANTH KHUBA, MP REGARDING INDOOR SPORTS  
INFRASTRUCTURE**

**Annexure - I**

State-wise details of multi-purpose Indoor Halls sanctioned during 2014-15 and 2015-16

**2014-15**

**(Rs. in crore)**

<b>S. No.</b>	<b>State</b>	<b>Project</b>	<b>Grant approved (Date)</b>	<b>Grant released (Date)</b>
1	Assam	Construction of Multi-purpose indoor hall at Gauhati University, Guwahati.	6.00 (13.11.2014)	1.80 (13.11.2014)
2	Karnataka	Construction of Multi-purpose indoor hall at Belgaum.	6.00 (03.12.2014)	1.80 (03.12.2014)
3	Tamil Nadu	Construction of Multi-purpose indoor hall at Vaduvur Higher Secondary School, Thiruvarur District. (2 <sup>nd</sup> Installment of the project sanctioned on 03 <sup>rd</sup> January, 2013)	-	2.40 (21.08.2014)
4	West Bengal	Construction of Multi-purpose indoor hall at University of Calcutta.	6.00 (08.12.2014)	0.58 (08.12.2014)
5	Maharashtra	Construction of Multi-purpose indoor hall at University of Mumbai.	6.00 (19.12.2014)	1.00 (19.12.2014)
6	Punjab	Construction of Multi-purpose indoor hall at Tarn Taran, Punjab. (Second installment of the project sanctioned on 17 <sup>th</sup> March, 2011).	-	1.00 (26.03.2015)

**2015-16****(Rs. in crore)**

<b>S. No.</b>	<b>State</b>	<b>Project</b>	<b>Grant approved (Date)</b>	<b>Grant released (Date)</b>
1	Manipur	Construction of Multi-purpose Indoor Hall in Senapati Dist. HQs, Manipur (Second instalment for the project sanctioned on 22.06.2012)	-	2.40 (05.06.2015)
2	Assam	Construction of multi-purpose indoor hall at Govt. Boys H.S. School, Dibrugarh under Dibrugarh Municipality Board, Assam.	6.00 (29.06.2015)	1.80 (29.06.2015)
3	Andhra Pradesh	Construction of multi-purpose indoor hall at Agricultural College, Bapatla, Guntur District, Andhra Pradesh (Balance instalment for the project sanctioned on 05.11.2013)	-	2.40 (22.07.2015)
4	Mizoram	Construction of Multi-purpose Indoor Hall (60MX40M) at Sazaikawn, Lunglei Town, Mizoram (Balance instalment for the project sanctioned on 07.08.2015)	-	2.40 (06.08.2015)
5	Kerala	construction of Multi-purpose Indoor Hall at Kottayam, Kerala (Balance instalment for the project sanctioned on 26.08.2015)	-	2.125 (26.08.2015)
6	Tamil Nadu	construction of a Multi-purpose Indoor Hall at Vaduvur Higher Secondary School, Thiruvarur District, Tamil Nadu (Balance instalment for the project sanctioned on 26.08.2015)	-	1.80 (26.08.2015)
7	Punjab	Construction of Multi-purpose indoor hall at Tarn Taran, Punjab. (Second instalment of the project sanctioned on 17 <sup>th</sup> March, 2011).	-	0.98 (23.09.2015)
8	Uttarakhand	Construction of a Multi-purpose Indoor Hall at Kashipur, District Udham Singh Nagar, Uttarakhand. (Second instalment of the project sanctioned on 04 <sup>th</sup> July, 2013).	-	2.40 (06.10.2015)
9	Odisha	Construction of multi-purpose Indoor hall at Ravenshaw University, Cuttack, Odisha.	6.00 (07.10.2015)	1.80 (07.10.2015)
10	Assam	Construction of Multi-purpose Indoor Hall at SAI-SAG centre Tinsukia. (Second instalment of the project sanctioned on 27 <sup>th</sup> March, 2012).	-	2.60 (03.12.2015)

11	Meghalaya	Construction of Multi-purpose Indoor Hall at Tura, West Garo Hills District.	6.00 (07.12.2015)	1.80 (07.12.2015)
12	Maharashtra	Construction of a Multi-purpose Indoor Hall at Nashik Municipal Corporation.	6.00 (18.01.2016)	0.695 (18.01.2016)
13	Maharashtra	Construction of multi-purpose indoor hall at Rashtrasant Tukdoji Maharaj (RTM) Nagpur University, Maharashtra	6.00 (01.03.2016)	1.80 (01.03.2016)
14	Rajasthan	Construction of multi-purpose indoor hall at Umed Stadium, Jodhpur, Rajasthan (Balance instalment for the project sanctioned on 20.10.2011)	-	1.50 (01.03.2016)
15	Rajasthan	Construction of multi-purpose indoor hall at Karauli, Rajasthan (Second instalment for the project sanctioned on 16.10.2011)	-	2.40 (01.03.2016)
16	Rajasthan	Construction of multi-purpose indoor hall at Indira Gandhi Stadium, Alwar, Rajasthan (Second instalment for the project sanctioned on 22.03.2013)	-	1.50 (01.03.2016)
17	Kerala	Construction of multi-purpose indoor hall at Pathanamthitta, Kerala	6.00 (02.03.2016)	1.80 (02.03.2016)
18	Andhra Pradesh	Construction of multi-purpose indoor hall at Agricultural College, Bapatala, Andhra Pradesh (Last instalment for the project sanctioned on 05.11.2013)	-	1.80 (23.03.2016)
19	Andhra Pradesh	Construction of multi-purpose indoor hall at Vidyadharapuram, Vijayawada, Krishna District, Andhra Pradesh	6.00 (31.03.2016)	1.20 (31.03.2016)

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**Annexure – II**

**Details of Block level indoor sports halls approved during 2015-16 under erstwhile RGKA Scheme.**

(Rs. In Lakh)

<b>Sl. No.</b>	<b>Name of State</b>	<b>Name of Block</b>	<b>Amount released</b>
1.	Andhra Pradesh	Block Bhimadole in district West Godavari	40.00
2.	-do-	Block Udaygiri in district Nellore	40.00
3.	Punjab	Block Mazitha in district Amritsar	40.00
4.	Tamil Nadu	Block Periakulam in district Theni	40.00

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